

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-75/1998/4653/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita,
Member, MACT,
Cachar, Silchar.

Dated Guwahati, the ^{+h} 27 June, 2022.

Sub:- **Extension of Commuted leave.**

Ref:- Your Letter Dated the 24th June, 2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **extension of commuted leave for another 14 days from 25.06.2022 till 08.07.2022** (suffixing 09.07.2022 & 10.07.2022), has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/4654-55-56/A, dated , 27-06-2022

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Cachar, Silchar.
3. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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